

however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. Ministry of Home Affairs has issued Advisory on Preventing and Combating Cyber Crime against Children on 4% 2012 to the State Governments/UT Administrations to preventing and combating cyber crime against children, which is available in the Ministry of Home Affairs' website <http://mha.nic.in/>.

Freedom fighters family pension

2699. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

SHRI ALOK TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise details of the number of freedom fighters alive and receiving pension under Swatantrata Sainik Samman Pension Scheme as on date;
- (b) the State-wise number of dependents of freedom fighters receiving freedom fighters family pension;
- (c) the details of pension/family pension being paid to freedom fighters and their dependents per month;
- (d) whether family pension being paid to dependents of freedom fighters is sufficient for their survival;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Number of the freedom fighters and their dependents receiving Central Samman Pension under Swatantrata Sainik Samman Pension Scheme, 1980, State-wise is given in the Statement-I (*See* below).

(c) Details of Central Samman Pension/family pension being paid to the freedom fighters/eligible dependents is given in Statement-II (*See* below).

(d) to (f) Spouse of a Central Freedom Fighter Pensioner receives ₹20,129/- per month, which is equivalent to the amount admissible to the freedom fighter. After death

of spouse, their three eligible daughters receive ₹4770/- each per month. Central Samman Pension/family pension is linked to Dearness Relief which is based on twelve monthly average increase in All India Consumer Price Index. Dearness Relief is revised with effect from 1st August every year.

Statement-I

*State-wise number of Central Freedom Fighter Pensioners/
dependents receiving pension*

Sl. No.	State/UT	Number of Central Freedom Fighter Pensioners	Number of dependent family pensioners	Total
1	2	3	4	5
1.	Assam	86	596	682
2.	Andhra Pradesh &Telangana	3341	4371	7712
3.	Andaman and Nicobar Islands	01	-	01
4.	Bihar	1418	2344	3762
5.	Chhattisgarh	33	220	253
6.	Daman and Diu	06	07	13
7.	Delhi	113	305	418
8.	Goa	463	464	927
9.	Gujarat	217	265	482
10.	Haryana	178	518	696
11.	Himachal Pradesh	163	467	630
12.	Jammu and Kashmir	219	677	896
13.	Jharkhand	86	154	240
14.	Kerala	238	1397	1635
15.	Karnataka	557	1629	2186
16.	Madhya Pradesh	231	556	787
17.	Maharashtra	1639	3049	4688
18.	Manipur	11	17	28
19.	Mizoram	02	03	05

1	2	3	4	5
20.	Meghalaya	03	16	19
21.	Odisha	187	600	787
22.	Puducherry	28	92	120
23.	Punjab	557	855	1412
24.	Rajasthan	110	329	439
25.	Sikkim	-	02	02
26.	Tamil Nadu	574	1625	2199
27.	Tripura	21	197	218
28.	Uttarakhand	82	480	562
29.	Uttar Pradesh	386	1695	2081
30.	West Bengal	941	3848	4789
TOTAL		11891	26778	38669

Statement-II

Monthly amount of Central Samman Pension

Sl. No.	Category of the Freedom Fighter	Basic pension	Dearness Relief @ 218% (with effect from 1.08.2014)	Total amount per month
1.	Ex-Andaman Political Prisoners	₹7,330/-	₹15,979/-	₹23,309/-
2.	Other Freedom Fighters	₹6,330/-	₹13,799/-	₹20,129/-
3.	Widow/widower of above categories of freedom fighters	Entitlement same as of the respective deceased freedom fighter	Entitlement same as of the respective deceased freedom fighter	Entitlement same as of the respective deceased freedom fighter
4.	Unmarried/unemployed daughters [subject to a maximum of three such daughters at a time]	₹1,500/- each to all the three daughters	₹3,270/- each to all the three daughters	14,770/-
5.	Mother or Father	₹1,000/-	₹2,180/-	₹3,180/-